

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2307
TO BE ANSWERED ON MARCH 13, 2025**

IMPLEMENTATION OF CENTRALLY SPONSORED SCHEMES IN BARABANKI'

NO. 2307. SHRI TANUJ PUNIA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the major programmes and the Centrally Sponsored Schemes (CSSs) being implemented by the Union Government at present in Barabanki district of Uttar Pradesh; and**
- (b) the details of the targets fixed for the said schemes along with the funds allocated, released and utilised for the said purpose during the last five years and the current year in the said district, scheme-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) & (b): As per the provisions of Article 243W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/Urban Local Bodies. However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/Union Territories (UTs) in their urban development agenda through its various flagship Missions/Programmes viz. Atal Mission for Rejuvenation & Urban Transformation 2.0 (AMRUT 2.0), Pradhan Mantri Awas Yojana – Urban 2.0 (PMAY-U 2.0), Swatchh Bharat Mission – Urban 2.0 (SBM – U 2.0) etc.

Through these Missions/Schemes, the Central Government approves the State Plans and provides the Central Assistance (CA) to the States. The projects are selected, designed, approved and executed by the States/UTs and the cities. The State Governments release funds to the cities/districts.

The details of projects sanctioned and funds allocated to Barabanki district of Uttar Pradesh under various Missions/Schemes during the last five years and the current year are as follows:

Atal Mission for Rejuvenation & Urban Transformation (AMRUT & AMRUT 2.0):

Barabanki district of Uttar Pradesh was not covered under AMRUT.

Under AMRUT 2.0 Mission, 5 water supply projects worth ₹297.32 crore and 2 water body rejuvenation projects worth ₹3.6 crore have been approved.

Pradhan Mantri Awas Yojana – Urban (PMAY-U & PMAY-U 2.0):

PMAY-U – ‘Housing For All Mission’ is implemented since 25.06.2015 to provide pucca houses with basic civic amenities to all eligible beneficiaries across the country. An amount of ₹214.72 crore has been sanctioned as Central Assistance for Barabanki district of Uttar Pradesh during the last five years and current year and number of Houses sanctioned is 14040.

Swachh Bharat Mission – Urban (SBM-U & SBM – U 2.0):

Swachh Bharat Mission - Urban is uniformly implemented for in all the urban areas of the country including Barabanki district of Uttar Pradesh. Further, funds under SBM-U are allocated to States/UTs for entire mission period and not on yearly basis.

Pradhan Mantri Street Vendor’s AtmaNirbhar Nidhi (PM SVANidhi):

More than 12,134 street vendors have been disbursed 16,474 loans amounting to ₹ 22.46 crore in Barabanki district of Uttar Pradesh.
